

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CA 556/2002

DATE OF ORDER : 8.4.2003

Heera Lal son of Shri Ram Kishan, aged about 49 years, resident of Nehru Nagar, Rangpur Road, Kota. Presently posted as Khallasi Ticket No. 358, Stores, Railway Station, Kota.

..... Applicant:

VERSUS

1. The Union of India through General Manager, Western Railway, Churchgate, Mumbai;
2. The Divisional Railway Manager, Western Railway, Kota Division, District Kota;
3. The Sr. Divisional Personnel Officer, Western Railway, Kota Division, District Kota.

..... Respondents:

Mr. Pradeep Asthana, Counsel for the applicant.

CORAM:

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Heard the learned counsel for the applicant.

2. The learned counsel for the applicant submits that he wants to withdraw this OA and wants to file a duly constituted OA. Prayer granted subject to limitation. The ^{OA B}is dismissed as withdrawn.

(M.L. CHAUHAN)
MEMBER (J)

(H.O. GUPTA)
MEMBER (A)